NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 612/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Legend Concept Enforcements Pvt. Ltd.

V/s ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

DESIGNATION Any. R. Modí Advocate

ORDER

C.P. No. 612/252(3)/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present. 1.
- 2. Report from the ROC, Pune is awaited.
- 3. Matter is adjourned to 06.12.2017.

17.11.2017

aah

Sd/-M.K. SHRAWAT Member (Judicial)